

**HIGH COURT OF JUDICATURE AT
ALLAHABAD**

Administrative (E-I) Section

Notice

“On the request of the President, High Court Bar Association, Allahabad, Hon'ble the Chief Justice has been pleased to declare a holiday on Monday i.e. 11.02.2013 for the High Court at Allahabad, in lieu thereof the Court shall sit on Saturday i. e. 24.08.2013.”

By order of the Court,

Registrar General

No. 1831 / XC-3 /2013/Admin.(E-I) Dated: Alld; February 06 2013.

Copy forwarded for information and necessary action to –

- 1 The Advocate General, U.P. Allahabad.
- 2 The President, High Court Bar Association, High Court, Allahabad.
- 3 The Secretary, High Court, Bar Association, High Court Allahabad.
- 4 The President, Advocate Association, High Court, Allahabad.
- 5 The Secretary, Advocate Association, High Court, Allahabad.
- 6 The President, Oudh Bar Association, High Court, Lucknow Bench Lucknow.
- 7 The Secretary, Oudh Bar Association, High Court, Lucknow Bench, Lucknow.
- 8 The Registrar, High Court, Lucknow Bench, Lucknow.
- 9 All the Officers of the Court.

By Order of the Court,

Joint Registrar (Admin.)